CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT DATED 22 AUGUST 2025, DETAILED PUBLIC STATEMENT PUBLISHED ON 1 SEPTEMBER 2025, AND DRAFT LETTER OF OFFER DATED 9 SEPTEMBER 2025, FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF:

MORGANITE CRUCIBLE (INDIA) LIMITED

REGISTERED OFFICE: B-11 MIDC INDUSTRIAL AREA, WALUJ, CHHATRAPATI SAMBHAJI NAGAR, MAHARASHTRA, INDIA – 431136 **CIN:** L26920MH1986PLC038607
TELEPHONE: +91 84 1107 9191; **WEBSITE:** www.morganmms.com/en-gb/morganite-crucible/

OPEN OFFER FOR ACQUISITION OF UP TO 14,00,000 FULLY PAID-UP EQUITY SHARES HAVING FACE VALUE OF INR 5.00 EACH ("EQUITY SHARES") OF MORGANITE CRUCIBLE (INDIA) LIMITED, A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956 AND HAVING ITS REGISTERED OFFICE AT B-11 MIDC INDUSTRIAL AREA, WALUJ, CHHATRAPATI SAMBHAJI NAGAR, MAHARASHTRA, INDIA – 431136 ("TARGET COMPANY"), REPRESENTING 25.00%* ("TWENTY-FIVE PERCENT") OF THE VOTING SHARE CAPITAL FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY FOSECO INDIA LIMITED ("ACQUIRER") TOGETHER WITH FOSECO OVERSEAS LIMITED ("PAC 1"), VESUVIUS HOLDINGS LIMITED ("PAC 2") AND FOSECO (UK) LIMITED ("PAC 3") IN THEIR CAPACITY AS PERSONS ACTING IN CONCERT WITH THE ACQUIRER (PAC 1, PAC 2 AND PAC 3, HEREINAFTER, COLLECTIVELY, REFERRED TO AS "PACs") PURSUANT TO AND IN COMPLIANCE WITH THE REQUIREMENTS OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 AS AMENDED FROM TIME TO TIME (HEREINAFTER REFERRED AS "SEBI (SAST) REGULATIONS") ("OPEN OFFER" OR "OFFER").

**As per Regulation 7(1) of the SEBI (SAST) Regulations, the offer size for the Open Offer under Regulations 3(1) and 4 of the SEBI (SAST) Regulations should be at least 26.00% (twenty-six percent) of the total Voting Share Capital. However, the offer size for the current Open Offer is 14,00,000 Equity Shares representing 25.00% (twenty-five percent) of the total Voting Share Capital being the total number and percentage of Equity Shares held by the Public Shareholders as on the date of this Corrigendum (defined below).*

This corrigendum to the PA (*as defined below*), DPS (*as defined below*), and DLOF (*as defined below*) ("**Corrigendum**") is being issued by JM Financial Limited, the manager to the Open Offer ("**Manager to the Offer**" or "**Manager**"), for and on behalf of the Acquirer and the PACs in respect of the Open Offer, to the Public Shareholders, pursuant to and in compliance with the SEBI (SAST) Regulations.

This Corrigendum is to amend, supplement, and should be read in continuation of and in conjunction with:

(a) the public announcement dated 22 August 2025 ("**Public Announcement**" or "**PA**");

(b) the detailed public statement ("**Detailed Public Statement**" or "**DPS**") dated 29 August 2025, in connection with this Offer, published on 1 September 2025, in Financial Express (English daily) (All Editions), Jansatta (Hindi daily) (All Editions), Navshakti (Marathi Daily) (Mumbai Edition) and Marathwada Kesari (Marathi Daily) (Aurangabad (Chhatrapati Sambhaji Nagar) Edition); and

(c) the draft letter of offer that was filed with the Securities and Exchange Board of India ("**SEBI**") on 9 September 2025 ("**DLOF**").

This Corrigendum is being published in all the newspapers in which the DPS was published.

Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DLOF, unless otherwise defined.

IN RELATION TO THE PA, THE DPS, AND THE DLOF, THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO TAKE NOTE OF THE FOLLOWING CLARIFICATIONS AND AMENDMENTS TO BE MADE:

The issue price for each of the Consideration Shares proposed to be issued and allotted by the Acquirer to the Sellers pursuant to the Preferential Issue and the Underlying Transaction should be read as **INR 5,674.12** instead of **INR 5,674**, amongst others, in the following paragraphs of the PA, DPS, and the DLOF (as the case may be):

(a) Public Announcement
  (i) paragraph 2 (*Transaction which has triggered the open offer obligations*) at page 4 of the Public Announcement; and
  (ii) Note 2 below the tabular summary of the Underlying Transaction at page 6 of the Public Announcement.

(b) Detailed Public Statement: paragraph 1, paragraph 5.2, and Note 2 under paragraph 7 of Part II (*Background to the Offer*) of the DPS.

(c) Draft Letter of Offer:
  (i) paragraph 6 of Part A (*Background to the Offer*) of Section II (*Details of the Offer*) at page 20 of the DLOF;
  (ii) paragraph 10(b) of Part A (*Background to the Offer*) of Section II (*Details of the Offer*) at page 22 of the DLOF; and
  (iii) Note 2 under paragraph 12 of Part A (*Background to the Offer*) of Section II (*Details of the Offer*) at page 25 of the DLOF.

OTHER INFORMATION

1. Except as detailed in this Corrigendum, all other terms, conditions and contents of the Offer and the PA, the DPS and the DLOF remain unchanged. The aforementioned clarifications and amendments shall be incorporated in the Letter of Offer to be sent to the Public Shareholders.
2. The Acquirer and the PACs accept full responsibility for the information contained in this Corrigendum and shall be jointly and severally responsible for the fulfillment of their obligations under the SEBI (SAST) Regulations in respect of this Open Offer.
3. This Corrigendum is expected to be available on the website of SEBI at www.sebi.gov.in.

Issued by the Manager to the Offer:	Registrar to the Offer:
JM FINANCIAL **JM Financial Limited** 7th Floor, Cnergy, Appasaheb Marathe Marg, Prabhadevi, Mumbai 400025, India. **Tel. No.:** +91 22 6630 3030 **Fax No.:** +91 22 6630 3330 **Email ID:** morganitecrucible.openoffer@jmfl.com **Contact Person:** Ms. Prachee Dhuri **SEBI Registration Number:** INM000010361	MUFG MUFG Intime **MUFG Intime India Private Limited** *(formerly, Link Intime India Private Limited)* **Corporate Identity Number:** U67190MH1999PTC118368 **Address:** C-101, 1st Floor, Embassy 247, Lal Bahadur Shastri Marg, Vikhroli (West), Mumbai, Maharashtra – 400083, India **Tel. No.:** +91 8108114949 **Email:** morganitecrucible.offer@in.mpms.mufg.com **Website:** www.in.mpms.mufg.com **Investor Grievance Email:** morganitecrucible.offer@in.mpms.mufg.com **Contact Person:** Shanti Gopalkrishnan **SEBI Registration Number:** INR000004058

On behalf of the Acquirer and the PACs
-SD-
Foseco India Limited (Acquirer)
Foseco Overseas Limited (PAC 1)
Vesuvius Holdings Limited (PAC 2)
Foseco (UK) Limited (PAC 3)

Place: Pune
Date: 23 September 2025

CONCEPT